

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Rathi Super Steel Ltd Date of Commencement of Liquidation: 19-06-2020; List of Stakeholders as on Date: 15-11-2022; Name of IP: Mr. Harish Chander Arora; Process Number: 1; Last 5 digit of registration number: 10700

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0						NA
2	Liquidation costs incurred till date	0	64897250	0	64897250				NA
3	Secured financial creditors	11	10788254242	11	10450648315				Annexure 3
4	Unsecured financial creditors	3	80512384	3	80512384				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	15	8987794	10	788150				Annexure 6
7	Operational creditors (Government Dues)	4	284066413	1	1637205				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	1424654725	10	883774722				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		48	12651372808	35	11482258026				